

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2508
TO BE ANSWERED ON 17.12.2024**

**TRIBAL HEALTHCARE PROGRAMMES IN SCHEDULED AREAS OF
JHARKHAND AND BIHAR**

2508.# SHRI ADITYA PRASAD:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state;

- (a) the current status of tribal health care programmes in scheduled areas of Jharkhand State;
- (b) the details of the quantum of funds allocated and utilised for the programmes in the districts of scheduled areas of Jharkhand and Bihar till date, year-wise and district-wise;
- (c) whether Government proposes to give more impetus to tribal health care in the scheduled areas of Jharkhand; and
- (d) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (d): The National Health Mission (NHM) provides support for improvement in health infrastructure, availability of adequate human resources in health facilities, to improve availability, affordability and accessibility to quality health care especially for the poor and vulnerable sections in urban, rural, and tribal/hilly areas. The Ministry of Health and Family Welfare provides technical and financial support to the States/UTs to strengthen the public healthcare system, based on the proposals received in the form of Programme Implementation Plans (PIPs) under NHM. Government of India provides approval for the proposals in the form of Record of Proceedings (RoPs) as per norms & available resources.

Under NHM, tribal areas have following relaxed norms addressing the need-based intervention in terms of healthcare infrastructure and human resources:

- The population norms for setting up health facilities in tribal areas has been relaxed from 5,000, 30,000, and 1,20,000 to 3000, 20,000 and 80,000 for setting up of Sub Health Centre (SHC), Primary Health Centre (PHC) and Community Health Centre (CHC) in tribal and hilly areas.
- Against norm of one ASHA per 1000 population in normal area, one ASHA per habitation in Tribal/hilly and difficult areas.
- Against the norm of 2 Mobile Medical Units (MMU) per district in plains, 4 MMUs

per district in tribal/ hilly/ inaccessible/ remote and hard to reach areas.

Ministry of Tribal Affairs (MoTA) launched the Pradhan Mantri Janjatiya Adivasi Nyaya Maha Abhiyan (PM JANMAN) to improve the socio-economic condition of Particularly Vulnerable Tribal Groups (PVTGs) and the Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA-JGUA) to improve socio-economic conditions of tribal majority villages and Aspirational blocks. Under PM-JANMAN, relaxation in NHM norms has been provided to the PVTG areas as under:

- Up to 10 MMUs per districts with PVTG areas.
- Provision of one additional ANM on Multi Purpose Centres (MPCs) and making available basic drugs and diagnostics.

Further, under PM-JANMAN, 22 MMUs and under DA-JGUA 13 MMUs are operational in Jharkhand for providing basic health services in tribal areas.

Details of central release to the State of Jharkhand and Bihar including scheduled areas from the FY 2021-22 to FY 2024-25 under NHM and Pradhan Mantri Ayushman Bharat Health Infrastructure Mission (PM-ABHIM) is given below:

(Rs. in cr.)

| Financial Year | Bihar | | Jharkhand | |
|----------------|----------|----------|-----------|----------|
| | NHM | PM-ABHIM | NHM | PM-ABHIM |
| 2021-22 | 1,748.76 | 125.86 | 640.18 | 44.70 |
| 2022-23 | 1,586.57 | 7.17 | 810.30 | 183.04 |
| 2023-24 | 2,032.95 | 0.00 | 958.06 | 102.27 |
| 2024-25 | 1,513.13 | 0.00 | 503.64 | 2.26 |

Note:

1. The above releases relate to Central Govt. Grants & do not include State share contribution.
2. Release for the FY 2024-25 is updated up-to 13-11-2024 and is provisional.
